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BENCH-I

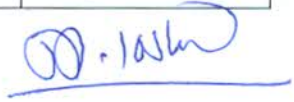
NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.(IB) No. 35/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20<sup>TH</sup> JULY, 2018, 10:30 A.M.

| Name of the Company | Electro Pole Products Pvt.Ltd.-Vs-APE Power Pvt. Ltd                 |                        |                     |
|---------------------|--|------------------------|---------------------|
| Under Section       | 9 IBC  |                        |                     |
| Sl. No.             | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

1. Mahesh Jashu - Advocate - Applicant. 
2. Mr. Asif Ali - Advocate

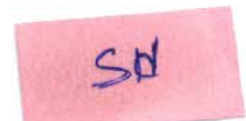
1. NEHA SOMANI, P.C.S Corporate Debtor

  
20/7/2018

ORDER

Ld. Counsel for the applicant and corporate debtor is present.

For want of time and as requested list it for further hearing on 07/08/2018.



(Jinan K.R.)  
Member (J)